

Aged. T. 6 ... years, resident of KAITH WLIY A ... (mention full postal address), a candidate at the above

RAM CHANDRA SAHNI

	Details of PAN and status of filing of In	come tax r	return :		
S1. ?		Permane Account (PAN)	ent t Number	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self	KZPS	2660 P	2020-21	926150
2.	Spouse-				
3.	Dependent 1	-		Mr.	
4.	Dependent 2	1	-	· Entry	
5.	Dependent 3				
No.	Offence		Description		
No.	The details of cases where the court has	s taken	Description		
No.		s taken	Description		
No. (a)	The details of cases where the court has cognizance, Sections of the Act and desc	s taken cription en :	Description		
SI. No. (a)	The details of cases where the court has cognizance, Sections of the Act and desc of the offence for which cognizance take Name of the court, Case No. and Date of	s taken cription en :	Description		
No. (a) (b)	The details of cases where the court has cognizance, Sections of the Act and desc of the offence for which cognizance taken Name of the court, Case No. and Date of taking cognizance: Details of Appeal (s) / Application(s) for	s taken cription en : f order			1 26):
No. (a) (b)	The details of cases where the court has cognizance, Sections of the Act and desc of the offence for which cognizance taken Name of the court, Case No. and Date of taking cognizance: Details of Appeal (s) / Application(s) for (if any) filed against the above order(s)	s taken cription en : f order			1 26):

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(1)	Punishme	t imposed
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(5) That I give herem below the details of the assets (movable and immovable etc.) of mysels, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4 . Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description ·	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i) -	Cash in hand	82,000				
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	342920				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	-		Illing Have S		A10
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount		To ye			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.		D-BR.01P RA.2016 B	G-A536		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)			, A		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	_	-			

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(vi-i) Any other assets such as value of	
(ix, Gross Total value	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location(s) Survey number(s)	1 क्या इन्यालया				
	Area (Total measurement in acres)					
	-Whether inherited property (Yes or NO)					,
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase.					
	Any Investment on the land by way of development, construction etc.		-			
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	खात्राक्षि. ५१ खाराक्ष्य				
	Area (Total measurement in sq. ft.)	144059Ft				
	Whether inherited property (Yes or NO)	NO				
	Date of purchase in case of self acquired property	01-03-1989				
	Cost of Land (in case of purchase) at the time of purchase	10,000/-				
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	4,40,000				-
(iii)	(including apartments) -Location(s) -Survey number(s)				. :	
	Built up Area (Total measurement in sq. ft.)			2000	head	.]

	V 'teiher inherited property (* es or NO)	y-100-100 to 100-100-100-100-100-100-100-100-100-100			
	Date of purchase in case of serf activited property				
	Cost of property (in case of prechase) at the time of prechase	_			
2	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	१० द्वार ता भारतीयम्बद्धाः प्रतिस्थाः प्रतिस्थाः	अंतर के क्या के क्या के किए के किए के किए	no 606	
	Area (Total measurement in sq. ft.)	1905061	140044		
	Built up Area (Total measurement in sq. ft.)				
	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property		3-2-1984		
	Cost of property (in case of purchase) at the time of purchase	-	3,000		
	Any Investment on the land by way of development, construction etc.		6.00,009-		
	Approximate Current market value	4,00,000/	17,60,000		
(v)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (i) to (v) above	4,00,000/.	1760.000/		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	CARL	DAN- B	y BHAR	VIDHAN S	ABHA.
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan				A A	

4

	Ally other liability		T		T T	T
	Grand total of liabilities		+	-	-	
(ii)	Government Dues: Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water			1	1	
	Dues to departments dealing with supply of electricity			-	1	
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and inclicopters)		/			
	Income Tax Dues		/	1	+	
	Wealth Tax Dues	-	4		-	-
	Service Tax, Dues	- /		-	-	-
	Municipal /Property Tax Dues	./	1	†	-	
	Sales Tax Dues	-		1	+	-
	Any other dues				-	
-1	Grand total of all Govt. dues		-	-		

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

	Name of the candidate	Sh/Smt/Kum. RAM CHANDRA SAHNS	
2.	Full postal address V-K	ATTHWALLYA, PL- SUGAULE DI-EA	T- CHAMPACAN
	Number and Name of the constituency and state	11 SUGAULT	
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. B. J. P.	
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	MIC 1	

5 11 min break

15	PAN of				Year for which last Total Iracome No. Income Tax Return filed				
-		a) Candidate					-		
-) Spouse:							
6.	-) Dependents							
10.	+	Details	of Assets an						
A	+	Description Moveable	Self	Spouse	Dependent-I	Depende	nt-II	Dependent-III	
		Asset (Total value)				1			
В		Immovable Asset		1	1. 7				
1.	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)							
	(ii)	Approximate Current Market Price of Asset (Total Value)		12		37			
7		Liabilities		/				1000	
		(i) Government dues (Total)					-	A SOLUTION OF THE PARTY OF THE	
		(ii) Loans from Bank, Financial Institutions and others (Total)	76.					-	
nc.	00000	2 :: "	Versity educa /College/ Un ENT	l land	d the year in w	certificate hich the co	/ diplo	oma/ degree was completed.	
my that ere is r	ent, kno	above named, do hereby weldge and belief, no part of asse of conviction or pending, or my dependents do not	VERIF erify and decl of it is false ar	are that the	contents of the material has be	en concea	led the	ere from. I furth and 4 above:	

(1 mg h Ed DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

(1 miles break

4. The affidavit should be either typed or written legibly and neathy.



बैंक खाता विवरणी (31 मार्च 2020 तक)

रामचंद्र सहनी

पिता— स्व0 गुली सहनी पता — ग्राम+पो0— कैथवलिया, थाना— सुगौली, जिला— पूर्वी चम्पारण।

क्रम सं0	बैंक का नाम	खाता का प्रकार	खाता संख्या	कुल जमा राशि
1	2	3	4	5
1	उत्तर बिहार ग्रामीण बैंक, सुगौली	बचत खाता	1002561010002164	89293.00
2	इलाहाबाद बैंक, मोतिहारी	बचत खाता	20930394984	120048.28
3	भारतीय स्टेट बैंक, सुगौली	बचत खाता	11115930457	36172.65
4	भारतीय स्टेट बैंक, पटना विधानसभा सचिवालय	बचत खाता	10839464896	68673.51
5	यूनियन बैंक ऑफ इंडिया, सुगौली	बचत खाता	672402010006512	28733.00
			कुल :-	342920.44

(रामचंद्र सहनी)

सदस्य बिहार विधानसभा



मोटरयान का विवरण

रामचंद्र सहनी

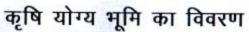
पिता— स्व0 गुली सहनी

पता – ग्राम+पो0– कैथवलिया, थाना– सुगौली, जिला– पूर्वी चम्पारण।

क्रम सं0	गाड़ी का नाम	रजिस्ट्रेशन संख्या	मेक	क्रय करने का वर्ष	क्रय रकम 6	
1	2	3	4	5		
1	MAHINDRA SCORPIO	BR01PG- 4536	2016	2016	1276693.00	
				TOTAL:-	1276693.00	

(रामचंद्र सहनी)

सदस्य बिहार विधानसभा





रामचंद्र सहनी

पिता— स्व0 गुली सहनी पता — ग्राम+पो0— कैथवलिया, थाना— सुगौली, जिला— पूर्वी चम्पारण।

क्रम सं0	ग्राम/अंचल/ थाना/ जिला (जहाँ जमीन अवस्थित है।)	खाता संख्या	खेसरा संख्या	रकबा	रकबा (एकड़ में)	विरासत	स्वार्जित	क्रय की तिथि	क्रय के समय लागत	विकास, सनिर्माण आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मूल्य
1	2	3	4	5	6	7	8	9	10	11	12
1	ग्राम— कैथवलिया, अंचल— सुगौली, थाना— सुगौली जिला— पू० चम्पारण	2/883	2190/9	3 कहा	0.23	नहीं	हाँ	27-06-1980	1000.00	शून्य	25300.00
2	ग्राम— कैथवलिया, अंचल— सुगौली, थाना— सुगौली जिला— पू0 चम्पारण	77	669	४ कट्टा	0.3	नहीं	हाँ	12-04-1966	1000.00	शून्य	33000.00
3	ग्राम— कैथवलिया, अंचल— सुगौली, थाना— सुगौली जिला— पू0 चम्पारण	142	216	४ कड्डा	0.3	नहीं	हाँ	24-04-1981	2000.00	शून्य	33000.00
4	ग्राम— कैथवितया, अंचल— सुगौली, थाना— सुगौली 2 जिला— पू0 चम्पारण		110, 111, 112, 113	२ कहा	0.15	नहीं	हाँ	11-02-1986	1000.00	शून्य	18700.00
5	ग्राम– कैथवलिया, अंचल– सुगौली, थाना– सुगौली जिला– पू0 चम्पारण	951	2189	६ कड्डा	0.46	नहीं	हाँ	08-08-1969	1500.00	शून्य	50600.00
	1	क्	ुल योग :-	19 कड्डा	1.44	नहीं	हाँ		6500.00	शून्य	160600.00

(रामचंद सहनी)

(रामचंद्र सहनी) सदस्य बिहार विधानसमा 11, सुगौली, पूर्वी चम्पारण

गैर कृषि योग्य भूमि का विवरण

रामचंद्र सहनी

पिता- स्व0 गुली सहनी

पता – ग्राम+पो0– कैथवलिया, थाना– सुगौली, जिला– पूर्वी चम्पारण।

क्रम सं0	ग्राम/अंचल/ थाना/ जिला (जहॉं जमीन अवस्थित हैं।)	खाता संख्या	खेसरा संख्या	रकबा	क्षेत्र (वर्गफुट में)	विरासत	स्वार्जित	क्रय की तिथि	क्रय के समय लागत	विकास, सनिर्माण आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मूल्य
1	2	3	4	5	6	7	8	9	10	11	12
1	ग्राम— नगर पंचायत सुगौली वार्ड सं0—06, अंचल— सुगौली, थाना— सुगौली जिला— पू0 चम्पारण	685	3298	10 धुर	1440 sqft	नहीं	हाँ	01-03-1989	10000.00	शून्य	440000.00

(रामचंद्र सहनी)

सदस्य बिहार विधानसभा

आवासीय भवन का विवरण

रामचंद्र सहनी

पिता– स्व0 गुली सहनी

पता - ग्राम+पो0- कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण।

क्रम सं0	ग्राम/अंचल/ थाना/ जिला (जहाँ जमीन अवस्थित है।)	खाता संख्या	खेसरा संख्या	रकबा	क्षेत्र (वर्गफुट में)	निर्मित क्षेत्र (वर्गफुट में)	विरासत	स्वार्जित	क्रय की तिथि	क्रय के समय लागत	विकास, सनिर्माण आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित बाजार मूल्य
1	2	3	4	5	6	7	8	9	10	11	12	13
1	ग्राम— बेलबनवा अंचल— मोतिहारी थाना— मोतिहारी जिला— पूर्वी चम्पारण।	27	606	10 धुर	1400 sqft	1400 sqft	नहीं	हाँ	03.02.1984	3000.00	600000.00	1760000.00

(रामचंद्र सहनी) सदस्य बिहार विधानसमा



INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2020-21

PAN		AKZPS2660P				
Name		RAM CHANDRA SAHANI				
Addre	ss	KAITHAVALIYA, , SUGAULI, SUGAU	LI, EAST CHAMPARAN, BIHAR, 845456			
Status		Individual	ITR-1			
Filed u	ı/s	139(1)-On or before due date	502521190290820			
w	Current	Year business loss, if any	1	(
Idail	Total In	come		926150		
axe	Book Pr	rofit under MAT, where applicable	2	(
T Pu	Adjuste	d Total Income under AMT, where app	3	(
Taxable Income and Tax details	Net tax	payable	4	9903		
ncon	Interest	and Fee Payable	5			
le I	Total ta	x, interest and Fee payable	6	9903		
axa	Taxes P	aid	7	9904		
-	(+)Tax I	Payable /(-)Refundable (6-7)	8	. (
×	Dividence	d Tax Payable	9			
Distribution Tax details	Interest	Payable	10			
ibution	Total Di	vidend tax and interest payable	11			
arts P	Taxes P	uid	12	(
ā	(+)Tax F	Payable /(-)Refundable (11-12)	13	(
	Accreted	I Income as per section 115TD	14			
8	Addition	nal Tax payable u/s 115TD	15	(
Accreted income or 1 ax Detail	Interest	payable u/s 115TE	16			
Detail	Addition	nal Tax and interest payable	17			
	Tax and	interest paid	18			
4	(+)Tax I	Payable /(-)Refundable (17-18)	19			
		turn submitted electronically on 29-4	08-2020 13:40:38 from IP address 157.42.59.6	59	and verified b	
	PAN	AKZPS2660P on 29-08-2020 16:s	12:22 from IP address 157.42.59.	69	using	

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU



(1) most blod